

## **ORDER**

Hon'ble Mrs. Justice **Ranjana Pandya** in addition to his own determination is assigned the backlog fresh cases from Serial nos.1 to 50 to be taken up on 31.03.2016 of Court no.54 (Hon'ble Mr. Justice Bachchoo Lal).

Hon'ble Mr. Justice **Pankaj Naqvi** in addition to his own determination is assigned the backlog fresh cases from Serial nos.51 to 100 to be taken up on 31.03.2016 of Court no.54 (Hon'ble Mr. Justice Bachchoo Lal).

Hon'ble Mr. Justice **Bharat Bhushan** in addition to his own determination is assigned the backlog fresh cases from Serial nos.101 to 150 to be taken up on 31.03.2016 of Court no.54 (Hon'ble Mr. Justice Bachchoo Lal).

Hon'ble Mr. Justice **K.N. Bajpayee** in addition to his own determination is assigned the backlog fresh cases from Serial nos.151 to 200 to be taken up on 31.03.2016 of Court no.54 (Hon'ble Mr. Justice Bachchoo Lal).

Hon'ble Mr. Justice **R.D. Khare** in addition to his own determination is assigned the backlog fresh cases from Serial nos.201 onwards to be taken up on 31.03.2016 of Court no.54 (Hon'ble Mr. Justice Bachchoo Lal).

**CHIEF JUSTICE**

**30.03.2016**

## **ORDER**

Hon'ble Mr. Justice **M.C. Tripathi** in addition to his own determination is assigned the backlog fresh cases from Serial nos.1 to 40 to be taken up on 31.03.2016 of Court no.30 (Hon'ble Mr. Justice Manoj Misra).

Hon'ble Mrs. Justice **Sunita Agarwal** in addition to his own determination is assigned the backlog fresh cases from Serial nos.41 to 80 to be taken up on 31.03.2016 of Court no.30 (Hon'ble Mr. Justice Manoj Misra).

Hon'ble Mr. Justice **Abhinava Upadhya** in addition to his own determination is assigned the backlog fresh cases from Serial nos.81 to 120 to be taken up on 31.03.2016 of Court no.30 (Hon'ble Mr. Justice Manoj Misra).

Hon'ble Mr. Justice **M.K. Gupta** in addition to his own determination is assigned the backlog fresh cases from Serial nos.121 onwards to be taken up on 31.03.2016 of Court no.30 (Hon'ble Mr. Justice Manoj Misra).

**CHIEF JUSTICE**

**30.03.2016**

## **ORDER**

The Division Bench presided over by Hon'ble Mr. Justice **H.G. Ramesh** in addition to its own determination is assigned the **first twenty current fresh cases** to be taken up on 31.03.2016 (except Public Interest Litigation (Civil & Criminal), Tolls, Vires and applications under Article 228) of C.J.'s Court.

The Division Bench presided over by Hon'ble Mr. Justice **Arun Tandon** in addition to its own determination is assigned the **second twenty current fresh cases** to be taken up on 31.03.2016 (except Public Interest Litigation (Civil & Criminal), Tolls, Vires and applications under Article 228) of C.J.'s Court.

The Division Bench presided over by Hon'ble Mr. Justice **V.K. Shukla** in addition to its own determination is assigned **the rest of current fresh cases** to be taken up on 31.03.2016 (except Public Interest Litigation (Civil & Criminal), Tolls, Vires and applications under Article 228) of C.J.'s Court.

**CHIEF JUSTICE**

**30.03.2016**